



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.02.2026

NOTICE

Please take notice that the following matter listed in the Court – III on 12.02.2026 was not taken up. The next date of Hearing in the matter is **20.02.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 869 of 2026 in Comp. App. (AT) (Ins) No. 767 of 2025	Mehul Harish Gosar Vs. Athena Constructions Ltd. & Ors.	Apoorv Shukla	Aakashi Lodha Aditya Sharan

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)